No. ROC/CBE/Sec.248(2)/ 2017

To

Shri Shashi Raj Dhara
e-Governance Cell,
Ministry of Corporate Affairs,
New Delhi.

Sir,

Sub: Striking of the names of the Companies under section 248 (2) of the Companies Act, 2013 - List of companies to be placed in the Website - reg.

With reference to the above, please find attached herewith a copy of the public notice dated 07.06.2017, in Form No. STK-6, issued under Rule 7 of the Companies (Removal of names of Companies from the Register of Companies) Rules, 2016 read with Section 248 of the Companies Act, 2013 containing the names of 20 companies.

Though STK-6 is generated by this office on 2.6.2017, it is not appearing in the website and helpdesk could not resolve the matter till date. It is, therefore, requested that the attached public notice in STK-6 under Rule 7 of the Companies (Removal of names of Companies from the Register of Companies) Rules, 2016 read with Section 248 of the Companies Act, 2013 may kindly caused to be published in the Ministry's Website.

Necessary request as per CMAP requirement is also attached.

Yours faithfully,

(Josekutty V.E.)
REGISTRAR OF COMPANIES
TAMILNADU, COIMBATORE

Encl: As above.
Public Notice No.ROC/CBE/LLP-S.75/2017

Date: 07.06.2017

PUBLIC NOTICE

In the matter of striking of removal of names of companies under Section 248(2) of the Companies Act 2013, in respect of:

1. M/s M-TRAC MANAGEMENT ADVISORS INDIA PRIVATE LIMITED
   ROCCoimbatore/248(2)/001440/2017
2. M/s NEOSTRIDE EDUCATION AND TOURISM PRIVATE LIMITED
   ROCCoimbatore/248(2)/001439/2017
3. M/s MINVELI INFOTECH PRIVATE LIMITED
   ROCCoimbatore/248(2)/001438/2017
4. M/s EPSILON E-NETWORKS PRIVATE LIMITED
   ROCCoimbatore/248(2)/001437/2017
5. M/s VIJAY COIMBATORE RESIDENCY AND HOMES PRIVATE LIMITED
   ROCCoimbatore/248(2)/001436/2017
6. M/s AUROMIRA INVESTMENTS PRIVATE LIMITED
   ROCCoimbatore/248(2)/001435/2017
7. M/s ERODE PROPERTY INVESTMENTS PRIVATE LIMITED
   ROCCoimbatore/248(2)/001434/2017
8. M/s KPMJ CHIT FUND PRIVATE LIMITED
   ROCCoimbatore/248(2)/001433/2017
9. M/s VASANTHAM CHITS CBE PRIVATE LIMITED
   ROCCoimbatore/248(2)/001432/2017
10. M/s BUY AND SELL TRANSCONTINENTAL GLOBAL PRIVATE LIMITED
    ROCCoimbatore/248(2)/001431/2017
11. M/s DENA NANO TECHNOLOGY PRIVATE LIMITED
    ROCCoimbatore/248(2)/001430/2017
12. M/s MANI COTTON TEXTILES WIND FARM PRIVATE LIMITED
    ROCCoimbatore/248(2)/001429/2017
13. M/s ORANGE TECHNO SofT INDIA PRIVATE LIMITED
    ROCCoimbatore/248(2)/001428/2017
14. M/s CPC MACHINE SHOP PRIVATE LIMITED
    ROCCoimbatore/248(2)/001427/2017
15. M/s FORTE METALS PRIVATE LIMITED
    ROCCoimbatore/248(2)/001426/2017
16. M/s CPC CASTINGS PRIVATE LIMITED
    ROCCoimbatore/248(2)/001425/2017
17. M/s CLASSIC TEXCRAFT INDIA PRIVATE LIMITED
    ROCCoimbatore/248(2)/001424/2017
Notice is given that the Registrar of Companies had received applications from the above mentioned companies under section 248(2) of the Companies Act, 2013 for removal of its/their name(s) from the register of companies either on the ground that they have failed to commence business within one year of their incorporation or on the ground that the company(ies) is/are not carrying on any business or operation for a period of two immediately preceding financial years and has/have not made any application (s) within such period for obtaining the status of a dormant company under section 455 of the Companies Act, 2013 or the companies (ies) have obtained the status of dormant company, but it/they do not wish to continue its/their registration as companies and have, therefore, requested for removal/strike off of its/their names from the register of companies.

2. Accordingly, the Registrar of Companies proposed to remove or strike off the names of the above mentioned companies from the Register of companies.

3. Any person objecting to the proposed removal or striking off of name of the companies from the register of companies may send his or her objection to the office address mentioned here above within thirty days from the date of publication of this notice.

(JOSEKUTTY V.E.)
REGISTRAR OF COMPANIES
TAMILNADU, COIMBATORE
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<td>07.06.2017</td>
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<td>Section/Division</td>
<td>Registrar of Companies, Coimbatore</td>
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<td>3.</td>
<td>Name/Designation of Approver</td>
<td>Sh.Shashi Raj Dhara, DD</td>
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<td>4.</td>
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Submitted by: JOSEKUTTY V.E.
REGISTRAR OF COMPANIES
TAMILNADU, COIMBATORE

Submitted date: 07.06.2017